

December 1, 1998

RBI appeal to IT payers

The Reserve Bank of India has advised income tax assesseees to take advantage of paying advance income tax at branches of designated banks. For the convenience of income tax assesseees, arrangements have been made for receipt of advance income tax at specified branches of Bank of Baroda, Bank of India, Bank of Maharashtra, Central Bank of India, Dena Bank, Indian Overseas Bank, State Bank of India and United Bank of India. The designated branches of these banks have been authorised by the Income Tax Department to accept payment of income tax dues.

The Reserve Bank of India has also requested income tax assesseees in Mumbai city to arrange to deposit their income tax dues sufficiently in advance of the last date to avoid the inconvenience of waiting in long queues as also, to avoid last minute rush at the Reserve Bank's counters.

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Manager

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